

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 593 of 1996.

Friday this the 31st day of May 1996.

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

M.K. Rajan,
Mail Overseer,
Munnar Sub Division (Postal)
Munnar, Kerala.

residing at: Maniyam Veedu,

Poopara P.O.,
Santhapara - 685 619.
Idukki District.

.. Applicant

(By Advocate Shri P.C. Sebastian)

Vs.

1. The Superintendent of Post Offices,
Idukki Division,
Thodupuzha.
2. The Postmaster General,
Central Region,
Kochi - 16.
3. The Director General,
Department of Posts,
New Delhi. .. Respondents

(By Advocate Shri Mathews J. Nedumpara (represented)

The application having been heard on 31st May, 1996
the Tribunal on the same day delivered the following:

O R D E R

Applicant who is fifty four years old, seeks a direction to correct his date of birth in the Service Book. I do not consider it necessary to go into the merits at all, as Additional Standing Counsel for respondents submits that the department will be taking a decision on A5 representation. The submission is recorded and the application is disposed of, making it clear that this will not confer a cause of action. No costs.

Friday this the 31st day of May 1996.


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

rv31/5

List of Annexure

**Annexure A5: True copy of the representation
dated 14.5.1996 submitted by the
applicant before the 2nd respondent**